

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2078  
TO BE ANSWERED ON FEBRUARY 12, 2026  
FUNDS ALLOCATED TO GHAZIABAD BY NCRPB**

**NO. 2078. SHRI ATUL GARG:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of the funds allocated and released by the National Capital Region Planning Board (NCRPB) for the infrastructure projects in Ghaziabad;**
- (b) the status of the implementation of the Regional Plan-2041 for the NCR;**
- (c) the measures taken to harmonize the master plans of the Ghaziabad Development Authority (GDA) with the regional plan;**
- (d) the details of the loans provided by NCRPB to the local bodies for water, sewerage and transport projects; and**
- (e) the Government's vision for the balanced development of the NCR counter-magnet areas?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a): National Capital Region Planning Board (NCRPB) does not undertake/implement any project/scheme but only provides loan based financial support for the projects of the NCR Participating States and their implementing agencies. The details of loan based financial support by NCRPB for the infrastructure projects in Ghaziabad are given at Annexure-I.**
- (b): The Draft Regional Plan-2041 is yet to be approved by the NCRPB.**
- (c): The Regional Plan-2021 for NCR provides that Sub-Regional Plans and Master Plans are to be prepared by the respective participating States, within the overall framework of the Regional Plan. Further, to oversee the implementation of the Regional Plan, NCR Planning and Monitoring Cells (NCRPMCs) are constituted in each of the NCR sub-regions/constituent states, which work under the administrative control of the respective State Govts. These NCRPMCs coordinate with the State Government for preparation of Master/ Development Plans of settlements to ensure conformity with the Regional Plan and Sub-Regional Plan and submit monthly report regarding violations of the Regional Plan, in a prescribed format. The same is being submitted by the Ghaziabad Development Authority (GDA) through NCRPMC-UP for Ghaziabad.**

**(d): The details of the loans provided by NCRPB to the local bodies for water, sewerage and transport projects in Ghaziabad are given at Annexure-II.**

**(e): In line with Section 2(f) of NCRPB Act, 1985, NCRPB in the Regional Plan-2021 has identified 09 Counter-Magnet Areas (CMAs) to NCR spreading over six States. It is envisaged that these CMAs may develop as independent, self-sustaining growth engines and may act as interceptors of migration, reducing the population burden on Delhi and the core NCR by providing alternative economic, social, and infrastructure hubs. Further, NCRPB also provides financial assistance, in terms of soft loans, to CMA for infrastructure projects. As on December, 2025 NCRPB has so far sanctioned loan assistance for Rs.4970.64 Crore for the development of the CMAs. Out of this Rs.3270.93 Crore has been disbursed by NCRPB to concern CMA/their implementing agency.**

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S. No.	Name of the Project	Type of project	Implementing Agency	Estimated Cost	Loan Sanctioned	Actual Loan Amount released
1.	Improvement of drainage network, Ghaziabad	Sewerage	Ghaziabad Development Authority (GDA)	1.24	0.93	0.75
2.	Development of Six lane Elevated Road (Hindon) in Ghaziabad, Uttar Pradesh by GDA	Transport	GDA	1147.60	700.00	700.00
3.	Augmentation of water supply of trans-Hindon area by carriage of 50 cusecs of water from Upper Ganga canal	Water	GDA	86.80	38.65	3.75
4.	Improvement of drainage system (Nagar Nigam area)	Sewerage	Nagar Nigam Ghaziabad	1.60	1.20	1.20
5.	Development of Integrated Indl. Township, Tronica City, Loni	Land Development	UP State Industrial Development Corporation	230.00	20.00	20.00
6.	Vasundhara residential infrastructure development scheme, Ghaziabad	Land Development	UP Housing Development Board	45.95	34.50	18.75
7.	Improvement or road network, Ghaziabad	Transport	Nagar Nigam Ghaziabad	11.26	8.45	8.45
8.	Improvement of water supply scheme/ system in trans-Hindon area, Ghaziabad	Water	Nagar Nigam Ghaziabad	2.23	1.28	1.28
9.	Improvement of water supply scheme/ system in cis-Hindon area, Ghaziabad	Water	Nagar Nigam Ghaziabad	3.07	1.55	1.55
10.	Improvement of existing water supply system	Water	Nagar Nigam Ghaziabad	2.00	1.24	1.24
11.	Improvement of street lights	Power	Nagar Nigam Ghaziabad	2.45	1.83	1.83
<b>Total</b>				<b>1534.20</b>	<b>809.63</b>	<b>758.80</b>

## Annexure-II

(Rs. in Cr.)

S. No.	Name of the Project	Type of project	Implementing Agency	Estimated Cost	Loan Sanctioned	Actual Loan Amount released
1	Improvement of drainage network, Ghaziabad	Sewerage	Ghaziabad Development Authority (GDA)	1.24	0.93	0.75
2	Development of Six lane Elevated Road (Hindon) in Ghaziabad, Uttar Pradesh by GDA	Transport	GDA	1147.60	700.00	700.00
3	Augmentation of water supply of trans-Hindon area by carriage of 50 cusecs of water from Upper Ganga canal	Water	GDA	86.80	38.65	3.75
4	Improvement of drainage system (Nagar Nigam area)	Sewerage	Nagar Nigam Ghaziabad	1.60	1.20	1.20
5	Improvement or road network, Ghaziabad	Transport	Nagar Nigam Ghaziabad	11.26	8.45	8.45
6	Improvement of water supply scheme/ system in trans-Hindon area, Ghaziabad	Water	Nagar Nigam Ghaziabad	2.23	1.28	1.28
7	Improvement of water supply scheme/ system in cis-Hindon area, Ghaziabad	Water	Nagar Nigam Ghaziabad	3.07	1.55	1.55
8	Improvement of existing water supply system	Water	Nagar Nigam Ghaziabad	2.00	1.24	1.24
<b>Total</b>				<b>1255.80</b>	<b>753.30</b>	<b>718.22</b>